

ANNEXURE - 4

Name of the Corporate Debtor: **SRGP Corporation Limited**; Date of Commencement of CIRP: **30.07.2025**; List of Creditors as on: **24.04.2026**

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in Rs.)

Sl No.	Name of Creditor	Details of claim		Details of Claim Admitted					Amount of Contingent Claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of Claim	Amount covered by Security Interest	Amount covered by Guarantee	Whether related party?						% of Voting share in COC
1	Ayodhya Finlease Limited	18.08.2025	39335211	37899868	Financial Creditor (Unsecured)	0	0	No	8.06	0	0	0	1435343	Interest Amount is considered only upto CIRP commencement date therefore Interest of Rs.76,143/- is not considered. Further, claim amount of Rs13,59,200/- for claimed for legal expenses including Rs.1,00,000/- paid to IRP as per NCLT order is not considered thereunder
2	Global Fincap Limited	18.08.2025	17218076	17218076	Financial Creditor (Unsecured)	0	0	No	3.66	0	0	0	0	Nil
Total			56553287	55117944	0	0	0	0	12	0	0	0	1435343	0